

IN THE HIGH COURT OF MADHYA PRADESH AT INDORE BEFORE HON'BLE SHRI JUSTICE SUBODH ABHYANKAR ON THE 17th OF JUNE, 2025 <u>MISC. CRIMINAL CASE No. 24946 of 2025</u>

ARUN PAWAR

Versus

THE STATE OF MADHYA PRADESH

Appearance:

Shri Prafulla Yajuravedi - Advocate for the petitioner.

Shri Surendra Kumar Gupta-Govt. Adv. appearing on behalf of

Advocate General.

<u>ORDER</u>

After arguing at length, counsel for the applicant seeks permission of this Court to withdraw the bail application.

Accordingly, the present M.Cr.C. stands *dismissed* as withdrawn.

(SUBODH ABHYANKAR) JUDGE

moni